

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 1207 TO BE ANSWERED ON: 06.02.2026

Setting up of Effective Monitoring System

**1207: SHRI DEVESH SHAKYA:
SHRI BABU SINGH KUSHWAHA:
SHRI NEERAJ MAURYA:**

Will the **Minister of CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the detailed plan of the Government to ensure adequate and timely availability of fertilizers for the upcoming Kharif and Rabi crops in the country particularly in Etah, Kasganj, Aonla, Jaunpur and Machhlishahr Parliamentary Constituencies of Uttar Pradesh;
- (b) whether the Government has implemented any new subsidy policy or price stabilization mechanism to reduce the financial burden on farmers despite rising global fertilizer prices, if so, the details thereof;
- (c) the steps being taken by the Government to reduce dependence on chemical fertilizers in the country and promote organic and natural farming along with the details of incentives being offered to farmers in this regard particularly in the above said Parliamentary Constituencies;
- (d) whether the Government has set up an effective monitoring mechanism to prevent black marketing and hoarding of fertilizers; and
- (e) if so, the details thereof and the action taken in this regard so far?

ANSWER

**THE MINISTER FOR CHEMICALS & FERTILIZERS
(SHRI JAGAT PRAKASH NADDA**

- (a) Following steps are taken by the Government every season for ensuring timely and adequate availability of fertilizers across the States, including the State of Uttar Pradesh:
 - (i) Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the State-wise & month-wise requirement of fertilizers.
 - (ii) On the basis of requirement projected by DA&FW, D/o Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.

(iii) The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web-based monitoring system called integrated Fertilizer Management System (iFMS).

(iv) The State Governments are regularly advised to coordinate with manufacturers and importers for streamlining the supplies through timely placement of indents.

Further, the availability of fertilizers viz. Urea, DAP, MOP and NPKS has remained adequate in the State of Uttar Pradesh during the ongoing Rabi 2025-26 season. The information regarding requirement, availability and sales of these fertilizers in the State of Uttar Pradesh during the said season is as under:

FIG. IN LMT						
S. No.	Product	Seasonal Requirement for RABI 2025-26	Pro rata Requirement From 01/10/25 to 02/02/26	Availability From 01/10/25 to 02/02/26	Cumulative DBT Sales From 01/10/25 to 02/02/26	Closing Stock as on 02/02/26
1	UREA	40.00	33.36	41.40	33.95	7.45
2	DAP	14.00	13.52	15.69	10.86	4.82
3	MOP	1.50	1.19	1.95	1.12	0.84
4	NPKS	7.50	7.02	9.89	5.88	4.01

However, the distribution of fertilizers within the State at district level is done by the concerned State government.

(b) In order to ensure the availability of Urea to farmers at affordable prices, Urea is supplied under the Urea Subsidy Scheme at a statutorily notified Maximum Retail Price (MRP). The MRP of 45 kg bag of Urea is Rs. 242 per bag (exclusive of charges towards neem coating and taxes as applicable) since 01.03.2018. The difference between the delivered cost of Urea at farm gate and net market realization by the urea units is given as subsidy to the Urea manufacturer/importer by the Government of India. Accordingly, all farmers are being supplied Urea at the subsidized rate.

Further, for Phosphatic and Potassic (P&K) fertilizers, the Government has implemented Nutrient Based Subsidy Policy w.e.f. 01.04.2010. Under NBS policy, P&K fertilizers are covered under Open General License (OGL) and companies are free to import / manufacture these fertilizers as per their business dynamics. The NBS subsidy is provided to manufacturer / importer on notified P&K fertilizers on its PoS sale during the season, depending on their nutrient content to ensure availability of fertilizers to farmers. The volatility in international prices of key fertilizers and raw materials is considered while fixing NBS rates for P&K fertilizers so that fertilizers remain affordable to the farmers.

Besides, to make DAP available at affordable price of Rs. 1,350 per 50 kg bag, special provisions like Rs. 3,500 per MT to cover 'Other Costs' which includes costs incurred from factory gate to farm gate, advantage/disadvantage due to increase/decrease in international prices, provision for GST component included in the MRP and provision for reasonable return @4% of net MRP (MRP-GST) have

been extended to both imported and domestic DAP and imported TSP over and above NBS subsidy for Rabi 2025-26 season to keep the prices of fertilizers stable.

(c) The National Mission on Natural Farming (NMNF) is implemented by Department of Agriculture and Farmer's Welfare and was approved on 25.11.2024 with an aim to promote Natural Farming across the country. The Mission has been initiated to strengthen agriculture practices with scientifically backed agroecological approaches towards sustainability, climate resilience and safe food. The Mission aims to reduce input cost of production to the farmers & dependence of farmers with the external markets, rejuvenate soil health & fertility, build resilience of the farm and farmers against climate risks, and provide safe, healthy & nutritious food for the farmers, their families & the consumers. The Scheme is being implemented in 33 States/UTs across the country including the State of Uttar Pradesh. In Uttar Pradesh, under the National Mission on Natural Farming (NMNF) total 1886 natural farming clusters of 50 ha each are formed in 75 districts covering 2,35,750 natural farmers covering 70,613 hectares of area. Simultaneously State funded Bundelkhand Gau Adharit Praktik Kheti Scheme is implemented in 470 clusters of 50 ha each in 7 districts (Jhansi, Chitrakoot, Jalaun, Lalitpur, Mahoba, Banda and Hamirpur) of Bundelkhand Region of Uttar Pradesh covering 21,934 natural farmers from year 2022-23.

For the financial year 2025-26, out of the approved budget of ₹90.1198 crore out of which ₹45.05 crore has already been released to the State and ₹28.59 crores utilised.

Organic Farming is also promoted by the State government of Uttar Pradesh. Organic Farming is promoted under the scheme of Paramparagat Krishi Vikas Yojana (PKVY) and Namami Gange Yojana. Organic Farming impact can be measured as a reduced cost of cultivation and increase in water use efficiency. In Uttar Pradesh, under Paramparagat Krishi Vikas Yojana total covered area is 53,500 ha and total 110,126 organic farmers have been trained and under Namami Gange Yojana, the area covered is 123,580 ha and 181,539 no. of farmers have been trained. In this context, total area and trained farmers Under the Organic farming scheme as total area covered is 177,080 ha and total number of farmers trained are 2,91,645 in organic farming.

Physical Progress of Bareilly, Jaunpur, Etah and Kasganj District under the National Mission on Natural Farming (NMNF):

- In Bareilly District of Uttar Pradesh under the National Mission on Natural Farming (NMNF) 21 clusters covering 1050 hectares and 01 Bio-Input Resource Centres (BRCs) have been established. A total of 2625 farmers and 42 Krishi Sakhis / Community Resource Persons (CRPS) have been trained at Krishi Vigyan Kendras (KVKS) / State Agricultural Universities (AUS)/Local Natural Farming Institutes.

- In Etah District of Uttar Pradesh under the National Mission on Natural Farming (NMNF) 21 clusters covering 1050 hectares and 01 Bio-Input Resource Centres (BRCs) have been established. A total of 2625 farmers and 42 Krishi Sakhis / Community Resource Persons (CRPS) have been trained at Krishi Vigyan Kendras (KVKS) / State Agricultural Universities (AUS) / Local Natural Farming Institutes.
- In Jaunpur District of Uttar Pradesh under the National Mission on Natural Farming (NMNF) 55 clusters covering 2750 hectares and 01 Bio-Input Resource Centres (BRCs) have been established. A total of 6875 farmer and 110 Krishi Sakhis / Community Resource Persons (CRPS) have been trained at Krishi Vigyan Kendras (KVKS) / State Agricultural Universities (AUS) / Local Natural Farming Institutes.
- In Kasganj District of Uttar Pradesh under the National Mission on Natural Farming (NMNF) 26 clusters covering 1300 hectares and 01 Bio-Input Resource Centres (BRCs) have been established. A total of 3250 farmers and 52 Krishi Sakhis / Community Resource Persons (CRPS) have been trained at Krishi Vigyan Kendras (KVKS) / State Agricultural Universities (AUS) / Local Natural Farming Institutes.

Besides, under the policy on Promotion of Organic Fertilizers, Government has approved Market Development Assistance (MDA) @ Rs.1500/MT to CBG plants/Fertilizer Marketing Companies for promotion of organic carbon enhancers, viz., Fermented Organic Manure (FOM) and Liquid FOM (LFOM), and organic fertilizer, viz., Phosphate Rich Organic Manure (PROM), produced at plants under the GOBARdhan initiative, with total outlay of Rs. 1451.84 Crore (FY 2023-24 to 2025-26), which includes, a couple of Rs. 360 Crore for research gap funding, etc.

Following measures are taken up for promotion of FOM/LFOM/PROM:

- a) 125 KVKS collaborating with nearby CBG plants to ensure farmers' access to information about FOM/LFOM and to facilitate the availability of FOM for awareness and demonstration activities.
- b) D/o Fertilizers entrusted HURL and RCF to attach Agriculture Extension Officers with CBG/BG Plants to facilitate them with promotion of FOM/LFOM/PROM and to resolve issues.
- c) Conduct farmer trainings, demonstrations, and awareness programs on the benefits and application methods of organic fertilizers.
- d) Ensure availability and supply of organic & waste-derived fertilizers through marketing channels and dealer networks.
- e) Facilitate capacity building by providing technical guidance to farmers for adopting sustainable nutrient practices.
- f) Conducted 14,388 camps by fertilizer companies under the Kisan Sangoshthi programme during February 2025 to December 2025.

Above initiatives of the Government are expected to address imbalanced use of chemical fertilizers thereby reducing chemical fertilizer use.

(d) & (e) In order to address the issues such as hoarding and black-marketing, fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are empowered to take action against persons involved in said malpractices, as per provisions of EC Act. Any complaints received at Department of Fertilizers level regarding these malpractices are sent to concerned State Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985. Accordingly, the details regarding enforcement measures taken by the States including the State of Uttar Pradesh, as informed by them, from 01.04.2025 to 30.01.2026, to curb these malpractices is placed at **Annexure**.

Annexure referred to in reply to part (d) & (e) of Lok Sabha Unstarred Question No 1207 for answering on 06.02.2026

Annexure

Cumulative Statement of Enforcement Activities

Action taken by the State Governments to check black marketing, hoarding, quality check, diversion etc during the period from 01.04.2025 to 30.01.2026

States	No. of Inspections /raids	Black Marketing			Hoarding			Sub Standard Quality			Diversion			Conviction with details*	Toatal		
		Show cause notice issued	No. of licenses cancelled/su spended	FIR registered	Show cause notice issued	No. of licenses cancelled/su spended	FIR registered	Show cause notice issued	No. of licenses cancelled/su spended	FIR registered	Show cause notice issued	No. of licenses cancelled/su spended	FIR registered	Show cause notice issued	No. of licenses cancelled/su spended	FIR registered	Show cause notice issued
Andhra Pradesh	20746	80	10	9	193	11	19	346	0	0	19	4	12	NIL	638	25	40
Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Assam	4723	12	6	1	59	0	0	46	1	0	27	0	0	NIL	144	7	1
Bihar	22961	1241	782	116	7	0	0	5	0	0	0	0	0	NIL	1253	782	116
Chhattisgarh	6916	295	13	4	29	1	0	145	5	0	24	0	0	NIL	493	19	4
Dadar & Nagar	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Delhi	345	0	0	1	0	0	0	3	0	0	0	3	0	NIL	3	3	1
Goa	619	544	180	6	10	0	0	32	1	0	16	0	0	NIL	602	181	6
Gujarat	16055	46	3	1	15	0	0	117	2	0	9	4	11	NIL	187	9	12
Haryana	5139	65	15	10	24	20	5	51	12	6	13	5	6	NIL	153	52	27
Himachal Pradesh	15	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Jammu & Kashmir	4725	143	44	2	32	3	0	66	2	0	8	0	0	NIL	249	49	2
Jharkhand	759	57	20	11	32	4	0	2	0	0	1	1	0	NIL	92	25	11
Karnataka	8708	368	25	1	243	5	0	244	14	2	96	6	8	NIL	951	50	11
Kerala	1585	0	0	0	0	0	0	50	0	0	4	0	4	NIL	54	0	4
Madhya Pradesh	6089	0	0	91	0	0	0	739	44	4	723	160	15	NIL	1462	204	110
Maharashtra	48866	16	0	16	0	0	0	1567	1354	44	1	73	2	NIL	1584	1427	62
Manipur	3	0	0	0	0	0	0	0	0	0	1	0	0	NIL	1	0	0
Meghalaya	685	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Mizoram	35	1	0	0	0	0	0	0	0	0	4	0	0	NIL	5	0	0
Nagaland	77	14	0	14	0	0	0	101	0	0	2	64	1	NIL	117	64	15
Odisha	7601	4	3	2	0	0	0	55	1	1	2077	110	4	NIL	2136	114	7
Puducherry	51	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Punjab	6441	37	1	1	20	0	1	293	92	3	5	0	5	NIL	355	93	10
Rajasthan	11905	652	118	47	74	40	34	506	1	2	27	22	27	NIL	1259	181	110
Tamilnadu	21086	14	0	4	6	8	0	33	25	0	112	17	1	NIL	165	50	5
Telangana	130333	5	9	3	4	2	0	128	0	0	4	0	5	NIL	141	11	8
Tripura	796	0	0	0	9	0	0	0	0	0	0	0	0	NIL	9	0	0
Uttar Pradesh	39887	2341	2901	179	164	139	11	164	151	20	88	7	14	3	2757	3198	224
Uttarakhand	495	0	0	0	0	0	0	0	0	0	43	0	0	NIL	43	0	0
West Bengal	50267	0	0	0	0	0	0	286	0	0	0	0	0	NIL	286	0	0
Total	417913	5935	4130	519	921	233	70	4979	1705	82	3304	476	115	3	15139	6544	786

